



Bulletin Part - II

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

No.263

TUESDAY 28th FEBRUARY, 2017

SINE DIE ADJOURNMENT OF THE ASSEMBLY SESSION

The Fifteenth Session, 2017 of the Sixth Legislative Assembly of the State of Goa which commenced on the 28th February, 2017 was adjourned *sine die* at the conclusion of its sitting held on the 28th February, 2017.

ASSEMBLY HALL,
PORVORIM-GOA
28th FEBRUARY, 2017.

N. B. SUBHEDAR
SECRETARY

To:

All the Members of the Goa Legislative Assembly.

Copy to:

1. P.S. to the Chief Minister/all Ministers, Secretariat, Porvorim Goa.
2. P.S. to Speaker/Dy. Speaker, Porvorim Goa
3. The Secretary to the Governor of Goa, Raj Bhavan, Dona Paula Goa
4. The Accountant General, Goa, Audit Bhavan, Porvorim Goa
5. The Chief Secretary, Government of Goa, Secretariat, Porvorim - Goa.
6. The Development Commissioner, Government of Goa, Secretariat.
7. All the Secretaries to Government of Goa. Secretariat, Porvorim, Goa.
8. The Secretary, Election Commission of India, Nirvachan Sadan, New Delhi.
9. The Secretary General, Lok Sabha, Parliament House, New Delhi.